

# **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 24.11.2020 (TUESDAY)**

**COURT – III (VIRTUAL MODE)**

**10:30 AM**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)**

## **For Admission (After Notice)**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 198 of 2020	Nishit B Patel Vs. Good Value Financial Services Pvt. Ltd. & Anr.	Nitin Mishra	Aman Varma Tajinder Pal Singh-R2
<b>2.</b>	Comp. App. (AT) (Ins) No. 775 of 2020	Jyoti Strips Pvt. Ltd. Vs. JSC Ispat Pvt. Ltd.	Prachi Johri	Amit Dhall
<b>3.</b>	Comp. App. (AT) (Ins) No. 936 of 2020	BDH Industries Ltd. Vs. Mars Remedies Pvt. Ltd.	Kairav Trivedi	
<b>4.</b>	Comp. App. (AT) No. 148 of 2020	Vikas Sureshbhai Patel Director and shareholder of hiraj Hospitality Pvt. Ltd. & Anr. Vs. The Registrar Companies, Gujarat	Devesh Rameshbhai Desai (C.S)	Kamalkant Jha
<b>5.</b>	Comp. App (AT) (Ins) No. 159 of 2020	Shailendra Sharma Vs. Ercon Composites & Ors.	Gurucharan Singh	Rajdev Singh Ritesh Khare-R1 Rahul Adhlakha-R3

## **For Hearing**

<b>6.</b>	Comp. App. (AT) (Ins) No. 590 of 2020	Bank of India & Ors. Vs. Ferro Alloys Corporation Ltd. Through Bhuban Madan	Sudhir Bisla	Malak Bhatt Abhinav Vasisht-R1
<b>7.</b>	Comp. App. (AT) (Ins) No. 671 of 2020	Amardeep Singh Bhatia Vs. Abhishek Nagori, Liquidator of Asian Natural Resources (India) Ltd. & Ors.  <b>With</b>	Henna George	Arvind Kumar Gupta Mukund P. Unni-R1

<b>8.</b>	Comp. App. (AT) (Ins) No. 792 of 2020	Vitol S.A Vs. Abhishek Nagori & Ors.	Arvind Kumar Gupta	Mukund P. Unny-R1 Heena George-R8
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**After the above**

**In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)**

**For Hearing**

<b>9.</b>	Comp. App. (AT) (Ins) No. 173 of 2020  <b>Part Heard</b>	Aditya Sikdar & Anr. Vs. Allahabad Bank & Anr.	Suhita Mukhopadhyay	Mohit Seth-R1 Saurabh Basu-R2
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**By the order of Hon'ble Acting Chairperson**

-sd/-  
**Registrar**